

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated, Guwahati, the 16<sup>th</sup> day of August, 2024

**No.HC.XV.07/2024/67/RV.** Pending initiation of departmental proceeding, Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (M), Bilasipara, is placed under suspension with immediate effect.

Upon suspension, Headquarter of Shri Sarma shall be at Bilasipara. He shall not leave the station without prior permission of the Hon'ble Gauhati High Court.

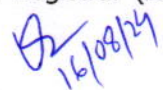
By Order

Sd/- Utpal Rajkhowa  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.XV.07/2024/67A /RV., Date 16.08.2024**

Copy to :-

1. The LR and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
3. The District & Sessions Judge, Dhubri, Pin.783301 for information. He shall immediately communicate this notification to Shri Santanu Kumar Sarma and ensure handover of charge by Shri Sarma to the Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Bilasipara.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Dhubri for information.
6. Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (M), Bilasipara (under suspension), for information. He is directed to handover charge to the Civil Judge (Jr. Div.)-cum-JMFC, Bilasipara immediately on receipt of this notification.
7. The Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Bilasipara, for information. She has to remain in charge of the Office and Court of the Sub-Divisional Judicial Magistrate (M), Bilasipara, until further order.
8. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
9. The Treasury Officer, Dhubri, PIN. 783301, for information
10. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
11. The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
13. The C.A. to Registrar General/ Registrar (Vigilance)/ (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**